

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 222 of 2014 &
IA. 58 & 125 of 2015**

&

**Appeal No. 223 of 2014 &
IA. 59 & 126 of 2015**

Dated: 04th August, 2015

In the matter of :

Mula Pravara Electric Co-Operative Society Ltd.

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **24.08.2015.**

COURT MASTER